

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Utpal Prasad
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the _____ May, 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.DJCH.I-5/2015-2022/1208 dated 30.04.2022

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail Home Travel Concession (HTC) for the current block period of 2022-2023, to visit your home town Dibrugarh, by the shortest possible route, as per existing Rules, subject to granting your Earned Leave.

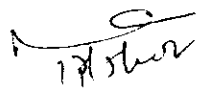
Yours faithfully

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/3350 - 3352 /A. dated 18/5/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)

